

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1596/2016

Friday, this the 6th day of May 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. N K Agarwal, age 71 years
s/o late Mr. R P Agarwal
Ex. Senior Section Engineer (DSI)
Northern Railway Diesel Shed Tughlakabad
r/o FA-218 Lajpat Nagar Shahibabad
Ghaziabad (UP)

(Mrs. Meenu Mainee, Advocate)

..Applicant

Versus

Union of India through

1. Secretary
Railway Board
Ministry of Railways
Railway Bhawan, New Delhi
2. General Manager
Northern Railway
Headquarters Office
Baroda House, New Delhi
3. Chief Motive Power Engineer (Diesel)
Northern Railway
Headquarters Office
Baroda House, New Delhi
4. Sr. Divisional Mechanical Engineer
Northern Railway
Diesel Shed, TKD

..Respondents

O R D E R (ORAL)

Justice M.S. Sullar:

At the very outset, learned counsel for applicant intends to withdraw the present Original Application to enable the applicant to file the

representation for redressal of his grievance(s) before the competent authority at the first instance.

2. Dismissed as withdrawn with the aforesaid liberty as prayed for.

(K.N. Shrivastava)
Member (A)

(Justice M.S. Sullar)
Member (J)

May 6, 2016
/sunil/